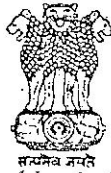


Medical Grant for Rickshaw Pullers Scheme.



TRIPURA GAZETTE



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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA LABOUR DEPARTMENT AGARTALA, TRIPURA

No. F.27 (48)-LGW/2008/288

Dated, Agartala, the 10th January, 2017.

NOTIFICATION

Medical Grant for Rickshaw Pullers Scheme

WHEREAS, the Rickshaw pullers generally come from very poor families of the rural areas adjacent to the urban areas, finding no other alternative means of livelihood or suitable jobs;

AND WHEREAS, in the course of earning livelihood they work from morning to late night and as a result of continuous and strenuous work, they become victim of serious diseases like **Tuberculosis (TB), Cancer, various other diseases of Kidneys, Eyes, Heart, Gallbladder, Liver Disease & Orthopedic** problems etc. and during their illness they not only fail to earn livelihood, but also cannot afford to get treatment for such diseases.

AND WHEREAS, in consideration of this grave condition, the state Government had introduced a welfare Scheme namely "**Medical Grant for the Rickshaw Pullers**" during 1997-98 which now needs to be modified and replaced;

NOW THEREFORE, in exercise of its power conferred under Article 39 of the Constitution of India, the State Government introduces a new scheme namely "**Medical Grant for Rickshaw Pullers Scheme**", to help those poor class of people for their treatment for the aforesaid diseases as follows :-

1. SHORT TITLE AND COMMENCEMENT :

- i) This may be called the "**Medical Grant for Rickshaw Pullers Scheme**";
- ii) This will come into force on and from the date of its publication in the Tripura Gazette.

2. ELIGIBILITY

Any Rickshaw Puller, within the age group of 21- 60, will be eligible for the grant under the scheme, if he fulfills the following conditions:

- i. He must be a citizen of India and will have to submit proof of Voter ID card, Ration Card, Aadhaar Card and current Bank A/c etc.
- ii. He must work as Rickshaw Puller for not less than one year and must be in the same job before being afflicted by the disease.
- iii. His monthly income from all sources should not be more than **Rs. 8,000/-**
- iv. He must not have obtained any other grant from the State Government or Central Government or any Organization aided by either State Government or Central Government for the same purpose.

3. MODE OF APPLICATION

A Rickshaw Puller suffering from **T.B, Cancer, Kidney, Eye, Heart, Gallbladder Stone, Liver Disease & Orthopedic** troubles and intends to obtain medical grant under the Scheme, shall apply to the appropriate authority in the following manner :-

a) He may apply in the prescribed application form given in **ANNEXURE - "A"**

b) The application shall be accompanied with :

(i) A certificate from a Doctor of any Government Hospital/ Dispensary/ PHC/CHC stating that the applicant has been suffering from any of the diseases mentioned above **along with supporting documents like Prescription, report from Pathology/X-ray/USG clinic report etc. (Annexure - B)**

(ii) A certificate to the effect that the applicant is Rickshaw puller and has been/is in the same job for not less than one year. **(Annexure - C)**

The certificate referred in b(ii) above is to be obtained from the Mayor/Chairman/Councilor of the Agartala Municipal Corporation, Municipal Council or Nagar Panchayet areas and for other areas, the certificate be furnished from the Chairman of the Panchayet Samity/Block Advisory Committee (in case of TTAADC area), as the case may be.

a) The application prescribed in Annexure "A" duly filled in along with the above certificate is to be submitted to the Labour Officer of the concerned District through the Labour Inspector, who runs office in the Block or Sub-Divisional Head quarters and office of the Labour Officers at District Head quarters.

4. PROCESSING AND VERIFICATION

a) On receipt of their application, the Labour Inspector of the concerned area shall verify the particulars contained in the application and record in the register maintained for the purpose as per prescribed proforma (**Annexure - D**) and he will send the application to the Labour Officer concerned with his comments. The Labour Inspector is however, not authorized to reject application at his level. This may be done by the sanctioning authority that is District Labour Officers.

b) After obtaining the application form the Labour Inspector, The Labour Officer will decide and sanction the amount admissible under the scheme, if he is so satisfied and enter the particular of sanction and other information regarding the application in the Register prescribed (**Annexure - E**) for the purpose. If a large number of applications are received, he may restrict the beneficiaries to the extent of the fund available on first- come-first serve basis and arrange payment of the **sanctioned** amount either directly by the District Labour Officers through **applicant's Bank A/C or an Account Payee Cheque in favour of the Rickshaw Puller or to his legal survivor (in case of death).**

c) District Labour Officers will send quarterly returns showing the number of beneficiaries, amount disbursed, number of application rejected with reasons etc to the Labour Commissioner, Government of Tripura as per prescribed proforma.

5. AMOUNT OF MEDICAL GRANT

A lump sum amount of MEDICAL GRANT	
Name of the disease	Amount
i) Eye disease	Rs. 2,000/-
ii) T.B iii) Kidney iv) Heart v) Gallbladder Stone vi) Liver Disease - vii) Orthopedic	Rs. 5,000/-
viii) Cancer	Rs. 8,000/-

Amount of medical grant **as indicated above**, will be paid for medical treatment and cost of medicines in one installment only.

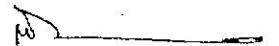
6. HEAD OF ACCOUNT

The expenditure on this account will be incurred from the Head of account **"2230-Labour and Employment", 01-Labour, 103-General Labour Welfare, Sub object level "2230-01-103-33-34-31 (Plan) during the year.**

7. REPEAL AND SAVINGS:

- (i) The Scheme of 'Medical Grant for the Rickshaw Pullers' which was brought into force during 1997-98 and all the modification made there-after in this regard, is hereby repealed.
- (ii) Notwithstanding such repeal -
Anything done or any action taken or purported to have been done or taken under the Notification hereby repealed, shall be deemed to have been done or taken under this Notification.

By order of the Governor of Tripura,


10-01-17

Deputy Secretary
to the Government of Tripura

ANNEXURE - "A"

**APPLICATION FROM FOR SANCTION OF GRANT UNDER THE SCHEME OF
MEDICAL GRANT FOR RICKSHAW PULLERS**

1. Name of the Applicant :
2. Father's Name :
3. Address :
4. Monthly income from all sources :
5. Name of the address of the area
where the applicant pulls rickshaw :
6. Nature of disease :
7. Date of defection of the disease :
8. Duration of suffering of the disease :
9. Name of the Hospital where
treatment is carried on :
10. Whether he has received medical
grant from any other sources
including this scheme :
11. It is requested that a lump sum
grant of Rs. only may
kindly be sanctioned in my favour :
12. Name of the successor
(Enclosed survival Certificate) :

Attested copies of the following certificates are enclosed:

- i. Medical certificate from the govt. medical officer of the government hospital/
Dispensary /PHC/CHC
- ii. Working certificate
- iii. Income certificate from any Revenue officer or councilor

Signature of the applicant

ANNEXURE - "B"

**CERTIFICATE FROM THE GOVT. MEDICAL OFFICER OF THE GOVERNMENT
HOSPITAL/ DISPENSARY /PHC/CHC WHERE THE RICKSHAW PULLER IS
ATTENDING FOR TREATMENT**

This is to certify that Sri.....S/Oof..... is suffering from T.B, Cancer,
Kidney, Eye, Heart , Gallbladder Stone, Liver Disease & Orthopedic w.e.f
and is still under my treatment in the Hospital/
Dispensary/CHC/PHC

Dated

Signature and seal of the Medical Officer
of the Hospital/ Dispensary / CHC/PHC

ANNEXURE - "C"

Occupational Certificate as Rickshaw Puller

This is to certify that Sri.....S/O Sri/Late.....of P.O&
Vill Is known to me. He is rickshaw Puller for year and
suffering from serious disease.

Dated.....

Signature and Seal
(Mayor/ Councilor of Agartala
Municipal Corporation/ Chairman
MC/NP/Panchayet Samity /BAC)

ANNEXURE - "D"

Register to be maintained by the Labour Inspector regarding applications received for sanction of grant under the Scheme.

Name of Rickshaw Puller with address	Name of Sub-Division & District	Date of sending to District L.O	Amount sanctioned, No.& Date	Date of payment
1	2	3	4	5

Signature of the Disbursing officer

ANNEXURE - "E"

REGISTER OF SANCTION OF FUND UNDER THE SCHEME TO BE MAINTAINED BY THE DISTRICT LABOUR OFFICER

1. Sl. No:-
2. Date:-
3. Name of the petitioner with full address:-
4. Amount sanction with order No & date :-
5. Date of payment by the Labour Inspector/District Labour Officer:-
6. Signature the sanctioning authority:-
7. Signature of the disbursing officer in case amount is paid by the District Labour Officer:-

Signature of the District Labour Officer